Declaration of Assets and Liabilities

Year 2022-23

र्गित रेपन में Santosh Kumar, son of Sri Ramashray Prasad, aged 46 years, belonging to stenographer & Private Secretary cadre service presently working as Private Secretary, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Priyanka Kumari	Pratyush Raj (Son)		
(i)	Cash	15000/-	10000/-			
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 75979/- (2) RD in SBIof Rs. 10000/- P.M for one Year	NIL	NIL		
(iii)	Bonds, Debentures and Shares in companies	Sahara Universal Multipurpose Society Limited of Rs. 107200/-	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) LIC policy of sum assured Rs500000/-annual premium Rs23848/- (2) NPS tier1 of Rs246559/-	(1) LIC policy of sum assured Rs 100000/- annual premium Rs4144/-	(1) LIC policy of sum assured Rs 300000/- annual premium Rs 19953/-		
(v)	Motor Vehicles (details of make, etc.)	(1) Hero Passion Pro (2) Honda activa 125 (Scooty)	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	Gold-20 gms Silver-200gms	Gold-100 gms Silver-250gms	Gold-20 gms Silver-100gms		
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here means a person substantially dependent on the income of the employee.

Santosh Kuman

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Share in Ancestral property as per HUF at VillGajin Bigha,P.O- Sinawan DisttNalanda	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	19 Dhur plot No-4 of part. khata No18, Rampur chihut, P.s Parasa bajar, Patna.	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undivided paternal House At- Gajin Bigha,P.O- Sinawan DisttNalanda(Fully Controlled by parents)	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 th Feb. 2021.	
(a)	(i) Loans from Banks	NIL	NIL NIL	
	(ii) Loans from financial institutions	· NIL	NIL	
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs49381 /- for the Assesment Year 2022-23 PAN No- BXMPk5781N	NIL	
_	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

C. Personal Detail

Place: Patna

Date: 15.02.2023

GPF/CPF/PRAN No. :-PTS/BLA-1211 Gender M (M/F)Date of Birth 0 2 1 2 1 9 7 6 (DD/MM/YY) Class/Group В (A/B/C)Cader Bihar Legislative Assembly Secretariat Service. (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Smt. Sushma kumari is working as an Assistant in Bihar Legislative Assembly, Secretariat and she is declaring her own Assets separately.

Signature- Santosh Kumar Name of Employee:-Santosh Kumar Designation: Private Secretary

Department: Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.